

Declaration of Assets and Liabilities

Year 2025

I, **Santosh Kumar**, son of **Sri Ramashray Prasad**, aged 48 years, belonging to **stenographer & Private Secretary** cadre service presently working as **Private Secretary, Bihar Legislative Assembly, Patna** give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
			Priyanka Kumari	Pratyush Raj (Son)	pranav Raj (son)	
(i)	Cash	90000/-	55000/-			
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	(1) SB A/C in SBI Bihar Vidhan Mandal Branch Rs. 290819/- (2) RD in SBI of Rs. 8000/- P.M for one Year	(1) SB A/C in SBI Bihar Vidhan Mandal Branch Rs. 12642/-	NIL	NIL	
(iii)	Bonds, Debentures and Shares in companies	Sahara Universal Multipurpose Society Limited of Rs. 107200/-	NIL	NIL	NIL	
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	(1) LIC policy of sum assured Rs.-500000/- annual premium Rs.- 23848/- (2) NPS tier1 of Rs.- 351745/- {3}HDFC TURM LIFE POLICIES RS.-7500000/- Monthly premiumRs.- 2489/-	(1) LIC policy of sum assured Rs.- 100000/- annual premium Rs.-4144/-	(1) LIC policy of sum assured Rs.- 300000/- annual premium Rs.- 19953/-	NIL	
(v)	Motor Vehicles (details of make, etc.)	(1) Hero Passion Pro (2) Honda activa 125 (Scooty)	NIL	NIL	NIL	
(vi)	Jewellery (give details of weight and value)	Gold-50 gms Silver-250gms	Gold-100 gms Silver-250gms	Gold-20 gms	Gold-10 gms	
(vii)	Other assets, such as values of claims / interests	NIL	NIL	NIL	NIL	

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	Share in Ancestral property as per HUF at Vill.-Gajin Bigha,P.O- Sinawan Distt.-Nalanda	NIL	NIL	NIL	
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	19 Dhur plot No-4 of part. khata No.-18, Rampur chihut, P.s.- Parasa bajar, Patna.	3.125 Dismil plot No-797 of part. khata No.-81, chanda chak Kurthoul, P.s.- parasa bazar, Patna.	NIL	NIL	
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Undivided paternal House At- Gajin Bigha,P.O- Sinawan Distt.-Nalanda(Fully Controlled by parents)	NIL	NIL	NIL	
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	
(v)	Others (such as interest in property)	NIL	NIL	NIL	NIL	

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 13.02.2026.
(a)	(i) Loans from Banks	PERSONAL LOAN FROM HDFC	1001744.65
	(ii) Loans from financial institutions	NIL	NIL
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL
	(b) dues to departments dealing with supply of water	NIL	NIL
	(c) dues to departments dealing with supply of electricity	NIL	NIL
	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Income Tax paid with Surcharge Rs.-82079/- for the Assesment Year 2025-26 PAN No- BXMPk5781N	NIL
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	NIL

(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL
(iv) Property Tax	NIL	NIL

C. Personal Detail

GPF/CPF/PRAN No. :-

Gender :- (M/F)

Date of Birth :- (DD/MM/YY)

Class/Group :- (A/B/C)

Cader :-
(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :-

I hereby declare that the above details are true to the best of my knowledge and belief.

Place: Patna
Date :13/02/2026

Signature- *Santosh Kumar*
Name of Employee:-Santosh Kumar
Designation: Private Secretary
Department: Bihar Vidhan Sabha, Patna

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.